

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

STARRED QUESTION NO:261

ANSWERED ON:06.08.2015

New National Projects

Owaisi Shri Asaduddin;Yadav Shri Laxmi Narayan

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) the details of scheme of National Projects including the guidelines/criteria laid down for selection of National Projects and its funding pattern;
- (b) the names of the projects so far declared by the Government as National Projects and their present status, State-wise;
- (c) whether the Government proposes to declare more projects including Bargi Diversion Project of Madhya Pradesh as National Project and if so, the details and the time schedule thereof;
- (d) the mechanism put in place by the Government to monitor the progress of work in respect of National Projects; and
- (e) the further steps taken or being taken by the Government to ensure that the progress of National Projects are not hampered due to disputes between States on river water?

Answer

ANSWER

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(SUSHRI UMA BHARTI)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. *261. TO BE ANSWERED ON 06.08.2015 IN LOK SABHA REGARDING "NEW NATIONAL PROJECTS" ASKED BY SHRI LAXMI NARAYAN YADAV & SHRI ASADUDDIN OWAISI HON'BLE M.P', LOK SABHA:

(a) & (b) Government of India has approved continuation of Scheme of National Projects in the XII Plan to provide assistance to National Projects for harnessing irrigation potential in various States. All ongoing projects are being funded @ 90% Central Assistance (CA), whereas new projects in 12th plan are eligible for 75% Central Assistance. Except Polavaram Project of Andhra Pradesh for which 100% CA has been envisaged as per State Reorganization Act 2014.

As per the guidelines, the criteria for selection of National Project are as under:

- (i) International projects where usage of water in India is required by a treaty or where planning and early completion of the project is necessary in the interest of the country.
- (ii) Inter-State projects which are dragging on due to non-resolution of Inter-State issues relating to sharing of costs, rehabilitation, aspects of power production etc., including river interlinking projects.
- (iii) Intra-State projects with additional potential of more than 2,00,000 hectare (ha) and with no dispute regarding sharing of water and where hydrology is established.
- (iv) Extension, renovation and modernization projects envisaging restoration of lost potential of 2 lakh ha or more subject to certain conditions.

Till date 16 projects have been declared as National Projects. The details are at Annexure-I.

(c) 13 project proposals including Bargi Diversion Project of Madhya Pradesh have been received for inclusion under the "Scheme of National Projects" from State Governments. None of these projects is eligible to be declared as National Project in its present form.

(d) & (e) Central Water Commission (CWC) carries out periodical monitoring of physical and financial progress through its field

organizations and further through review meetings taken by Secretary (WR, RD & GR). Space technology is also being put to use for authenticating the progress in selected projects.

Issues related to interstate matters are already covered in criteria for selection of National Project as mentioned in (a) & (b) [ii & iii] above.
